

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 218/JPR/2019
IA No. 423/JPR/2019
IA No. 587/JPR/2022
CP No. (IB)- 69/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

JFC Finance (India) Ltd.

.... Financial Creditor/Applicant

Versus

Ajit Solar Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Krishnaveer Singh, Adv.
Palash S. Singhai, Adv.

For the Respondent : Sarvesh Jain, Adv.
Akshat Sharma, Proxy Counsel

ORDER

IA No. 218/JPR/2019

Heard Mr. Krishnaveer Singh, Adv. along with Mr. Palash S. Singhai, Adv. appearing on behalf of RP. Mr. Sarvesh Jain, Adv. appearing on behalf of the Respondent/Applicant in the main CP. On the previous date of hearing, the submissions made by learned counsel for the applicants and respondents were concluded and learned counsel for the applicant Commissioner of Customs sought an opportunity to rebut the arguments submitted by learned counsel for the respondent. The matter was taken on the first half. On the request of proxy counsel, the matter was passed over. Counsel for the Commissioner of Customs,

HK

Sd/-

Sd/-

submits that he may be permitted to file written submissions. Parties are permitted to file written submissions not exceeding 3 pages with any case law relied upon by them within 7 days. Learned counsel for the RP submits that the required written submission may be considered at the time of judgment.

IA No. 423/JPR/2019

Heard Mr. Krishnaveer Singh, Adv. along with Mr. Palash S. Singhai, Adv. appearing on behalf of the RP. Mr. Akshat Sharma, Proxy Counsel appearing on behalf of the Mr. Sandeep Pathak, Adv. Learned Counsel for the Respondent seeks time to argue this matter. On his request, list the IA on 12.03.2024.

List the matter along with pending IAs on 12.03.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

February 07, 2024